

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.11.2022** at **02.30 PM** THROUGH VIDEO CONFERENCING

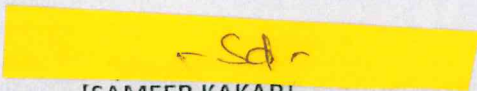
PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/73(CHE)2022  
NAME OF THE PETITIONER(S) : Dream Technologies Pvt Ltd  
-VS-  
NAME OF THE RESPONDENTS : ROC, Chennai  
UNDER SECTION : Sec 252 of CA,2013

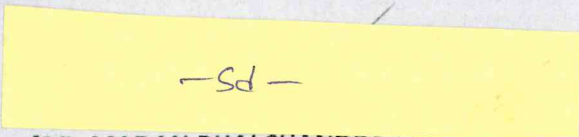
ORDER

No representation for both the parties.

List the matter on **18.01.2023** for appearance of the Applicant  
failing which, the matter will be dismissed for non-prosecution.

  
[SAMEER KAKAR]  
MEMBER (TECHNICAL)

AR

  
[DR. MADAN BHALCHANDRA GOSAVI]  
MEMBER (JUDICIAL)